

12.58 hrs.

APPROPRIATION BILL, 1987*

[*English*]

MR. SPEAKER : Now the Minister, Mr. Gadhvi.

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) : I beg to move for leave to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1985 in excess of the amounts granted for those services and for that year.

MR. SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1985 in excess of the amounts granted for those services and for that year.”

The motion was adopted.

SHRI B. K. GADHVI : I introduce† the Bill.

MR. SPEAKER : Now Mr. Gadhvi.

SHRI B. K. GADHVI : I beg to move† :

“That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1985 in excess of the amounts granted for those services and for that year, be taken into consideration.”

*Published in Gazette of India Extraordinary, Part II, Section 2 dated 13.3.1987.

†Introduced/moved with the recommendation of the President.

MR. SPEAKER : The question is :

“That the Bill to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of India to meet the amounts spent on certain services during the financial year ended on the 31st day of March, 1985 in excess of the amounts granted for those services and for that year, be taken into consideration.”

The motion was adopted.

MR. SPEAKER : The House will now take up Clause by Clause consideration of the Bill.

The question is :

“That Clauses 2 and 3 and the Schedule stand part of the Bill.”

The motion was adopted.

Clauses 2 and 3 and the Schedule were added to the Bill.

MR. SPEAKER : The question is

“That Clause 1, Enacting Formula and the Title stand part of the Bill.”

The motion was adopted.

Clause 1, Enacting Formula and the Title were added to the Bill.

13.00 hrs.

MR. SPEAKER : Now, the Minister.

SHRI B. K. GADHVI : I beg to move :

“That the Bill be passed.”

MR. SPEAKER : The question is :

“That the Bill be passed.”

The motion was adopted.

MR. SPEAKER : It is now 1, 0, clock. We now adjourn for lunch till 2 00 P. M.

13.01 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

*The Lok Sabha re-assembled after
Lunch at six minutes Past Four-
teen of the Clock.*

[MR. DEPUTY SPEAKER *in the Chair*]

APPROPRIATION (VOTE ON
ACCOUNT) BILL, 1987*

[*English*]

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) : I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part the financial year 1987-88.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1987-88."

The motion was adopted.

SHRI B. K. GADHVI : I introduce† the Bill.

I beg to move† :

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1987-88, be taken into consideration."

MR. DEPUTY SPEAKER : The question is :

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the Financial year 1987-88, be taken into consideration."

The motion was adopted.

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 13-3-1987.

†Introduced/moved with the recommendation of the President.

MR. DEPUTY SPEAKER : We shall now take up Clause by Clause consideration of the Bill.

The question is :

"That Clauses 2 to 4 and the Schedule stand part of the Bill."

The motion was adopted.

Clauses 2 to 4 and the Schedule were added to the Bill.

MR. DEPUTY SPEAKER : The question is :

"That Clause 1, the Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI B. K. GADHVI : Sir, I beg to move :

"That the Bill be passed"

MR. DEPUTY SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

14.10 hrs.

APPROPRIATION (NO. 2) BILL,
1987*

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) : I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1986-87.

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